

**Central Administrative Tribunal
Madras Bench**

OA 310/01058/2015

Dated Monday the 19th day of November Two Thousand Eighteen

P R E S E N T

**Hon'ble Mr. R.Ramanujam, Member(A)
&
Hon'ble Mr. P. Madhavan, Member (J)**

R. Victor Jeyaseelan
No. 49, Kamaraj Street
Thiruvallur Nagar, Ayanavaram
Chennai – 600 023. Applicant

By Advocate **M/s. Auxilia Peter**

Vs.

1. The Union of India
Rep. by Chief Post Master General
Tamil Nadu Circle
Chennai – 600 002.
2. The Senior Superintendent of Post Office
(Department of Post)
Madras City North Division
Chennai – 8. Respondents

By Advocate **Mr. K. Rajendran**

ORAL ORDER

Pronounced by Hon'ble Mr. R. Ramanujam, Member(A)

No representation for the applicant. It is seen that the applicant was unrepresented on previous dates i.e. 30.08.2018 and 12.10.2018 also. Accordingly the matter was posted for today under the caption 'For Dismissal'. As there is no representation for the applicant even today, it appears that the applicant is not serious about pursuing his relief. Accordingly OA is dismissed for default.

(P. Madhavan)
Member (J)

19.11.2018

(R. Ramanujam)
Member(A)

AS